

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 383 of 1997

Date of order : 6.2.06

Present: Hon'ble Mr.Justice B.Panigrahi, Chairman  
Hon'ble Dr.A.R.Basu, Administrative Member

BALARAM CHATTOPADHYAY & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Mr.M.S.Banerjee, counsel

O R D E R

Justice B.Panigrahi, Chairman

None appears for the applicants. Ld.counsel for the respondents is present. The matter was placed for hearing on 3.1.06 and 1.2.06. But since none appeared for the applicant on those days, just to give a further chance to the applicant, the matter was kept on board today. But when it was called today, none appeared for the applicant.

2. Since the applicant is no longer interested in this case, therefore the application is dismissed for default. No order as to costs.

MEMBER(A)  
In

CHAIRMAN

(a) Sl No of the "Appld .....  
(b) Name of the applicant .....  
(c) Dt. of presentation of application 08/2/2006  
(d) No. of pages .....  
(e) Copying for urgent .....  
(f) Dt. of presentation of copy, 08/2/2006  
(g) Dt. of delivery of the copy to the applicant.....